

(c) the number of buildings to be destroyed and their approximate value;

(d) whether the cost of buildings and land will be paid and alternative site given to the residents;

(e) if not, the reasons therefor; and

(f) if so, how and when?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) In the Master Plan for Delhi, the area where Shastri Nagar Colony is situated is reserved for a district park. No residential colony can, therefore, be allowed to remain there.

(b) and (c). No survey has yet been conducted with regard to the number of houses actually constructed in the colony, their value and the number of persons living in them.

(d) to (f). The Delhi Administration had issued a warning through a Press note dated July 19, 1961, that constructions coming up after November 13, 1959, will not be regularised. Houses in Shastri Nagar have been constructed in spite of this warning and in violation of the provisions of the Delhi Municipal Corporation Act. Therefore no compensation or alternative sites will be allotted to the owners of these houses when they are demolished.

A.I.C.C. Session at Ernakulam

**1637. Shri Vasudevan Nair:
Shri Warrior:**

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the expenditure incurred by the Kerala Government on building or repairing roads in connection with the recent All-India Congress Committee Session he'd at Ernakulam;

(b) whether any renovation works were undertaken in the Government Guest House and Tourist Bungalows; and

(c) if so, the expenditure incurred for that purpose?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) to (c). The information is being obtained and will be placed on the Table of the House.

Committee set up by Education Panel to Study Education Problems

1638. Shri D. C. Sharma: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the Education Panel set up five Committees to study major education problems;

(b) if so, their constitution and terms of reference; and

(c) the progress made by them in their work?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) Yes, Sir. The Education Panel decided to set up five committees. Four of these Committees have been set up. The fifth will be set up a little later.

(b) The constitution of these committees and their terms of reference are placed on the Table of the House. [Placed in library. See No. LT-7346/66].

(c) One of these Committees has met and submitted its report. The meetings of other committees are being convened soon.

Prices of Drugs

**1639. Shri Maheswar Nalk:
Shri Yashpal Singh:**

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government have taken a final decision as regards the fixation of prices of new drugs under the Drugs Prices (Display & Control) Order, 1966;

(b) if so, the nature thereof;